

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.50/ 2017	-	For hearing	244(1)	M. Krishna @ Mari-shamappa

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
		REPRESENTATION TO WHOM

Q. D. R. SARESSHA Mr. M. Krishna *DR. D. R. Sareessa*  
PCS

Q. Suma Devi - M.V AA Partners Consulting LLP *Sumadevi M.V.*  
9886838275 ORDER

PCS for Petitioner is present. Counsel for Respondent filed written statement.

PCS for Petitioner requested time to file rejoinder. List it on 19/01/2018.

  
Member (T)

  
Member (J)